

J.H.C. Sch. (1-7)

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Ambuj Nath
Registrar General
High Court of Jharkhand
Ranchi-834033

Letter No. 600 /R&S

Dated: 11th July, 2017


To

All The Principal District & Sessions Judges of the State of Jharkhand
including the Judicial Commissioner, Ranchi.

Sir

In continuation to Court's earlier Order No. 19/CJS/03/R&S dated 11th January, 2013 (copy enclosed) whereby directions had been given to issue good legible certified copies of the orders/ judgments etc. issued by the respective Court's of your Judgeship and further to correctly mention the name and number of police station, name of the accused, reference of the Court, G.R. No. etc. in the same. I am to request you to adhere to the above guidelines given therein for strict compliance of the Order.

Yours faithfully


11.7.17

Registrar General

Enclosure: *As above.*

HIGH COURT OF JHARKHAND, RANCHI

ORDER

No. 19/CJS /03/R&S

Dated: Ranchi the 11th January, 2013

I am directed to communicate that the Hon'ble Court have observed that certified copy of the orders/judgments etc. supplied from various District & Subordinate Courts are mostly illegible.

I am directed to say that Principal District Judges of every District including Principal Judicial Commissioner to ensure that good legible certified copies of the orders/judgments etc. are issued from their respective Districts so that the typed copy of the certified copy is not required at all for reading the certified copy of the order issued from the concerned District Court.

I am further directed to say in the certified copy typographical mistakes, viz, name and number of police stations, name of the accused, reference of the Court, G.R. Number etc. are not correctly mentioned causing a substantive delay by the Higher Court where the impugned order is challenged.

The Hon'ble Court have expressed its concern over the above mentioned issues and all the District Courts are supposed to act promptly in this regard.

By Order of the Court,
Sd/-A.V.Singh
Registrar General

Memo No.119-40/R&S

Dated : Ranchi the 11th January, 2013

Copy forwarded to all the Principal District and Sessions Judges of the State of Jharkhand and the Principal Judicial Commissioner, Ranchi for information and necessary action.

Sd/-A.V.Singh
Registrar General

Memo No.141-52/R&S

Dated : Ranchi the 11th January, 2013

Copy forwarded to P.S. to Hon'ble the Chief Justice / P.P.S. to Hon'ble the Chief Justice / all the Secretaries to the Hon'ble Judges, High Court of Jharkhand, Ranchi for their Lordships' information.

Sd/-A.V.Singh
Registrar General

Memo No.153-61/R&S

Dated : Ranchi the 11th January, 2013

Copy forwarded to Registrar General / Registrar (Establishment) / Registrar (Administration) / Central Project Coordinator / Registrar (Vigilance) / Joint Registrar (List & Computer) / Joint Registrar (Judicial) / Assistant Registrars (Judicial), High Court of Jharkhand, Ranchi for information.


Registrar General